GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2228 ANSWERED ON:05.12.2014 RASHTRIYA SWACHHATA KOSH Chaudhary Shri P.P.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government purposes to set up 'Pradnan Mantri Rashtriya Swachhata Kosh' on the line of 'Pradhan Mantri Rahat Kosh';
- (b) if so, the budget estimated to be required for this purpose per year;
- (c) the efforts likely to be made by the Government to mobilize the required funds;
- (d) whether the Government proposes to provide tax rebate to the persons contributing to the Rashtriya Swachhata Kosh; and
- (e) if so, the rule under which the said rebate is being provided and the quantum of such tax rebate?

Answer

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

(a) to (e): The Swachh Bharat Kosh (SBK) has been set up to facilitate and channelize individual philanthropic contributions and Corporate Social Responsibility (CSR) funds to achieve the objective of Clean India (Swachh Bharat) by the year 2019. The Kosh will be used to achieve the objective of improving cleanliness levels in rural and urban areas, including in schools. The allocation from the Kosh will be used to supplement and complement departmental resources for such activities. To incentivise contributions from individuals and corporates, modalities are being considered to provide tax rebates where it is possible.